

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
BLU-SMART CHARGE PRIVATE LIMITED OPERATING IN THE
ELECTRIC VEHICLE AND ELECTRONIC COMPONENTS
RESEARCH, DEVELOPMENT AND MANUFACTURING BUSINESS.

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sr. No.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Blu-Smart Charge Private Limited CIN: U63090GJ2019PTC106065 PAN: AAHCG6374P
2.	Address of the registered office	Regd. Office: 15th Floor, A Block, Westgate Business Bay, S G Road, Jivraj Park, Ahmedabad, Ahmadabad City, Gujarat, India, 380051.
3.	URL of website	http://www.blu-smart.com
4.	Details of place where majority of fixed assets are located	Delhi, Gurgaon and Bengaluru
5.	Installed capacity of main products/ services	Company is into the business of research, development and manufacturing of electric vehicles and electrical & electronic components.
6.	Quantity and value of main products/ services sold in last financial year	Turnover as on 31-03-2024 – Rs. 6,646.88 Lakhs
7.	Number of employees/ workmen	As per the information provided by the Suspended Management, there are presently no employees or workmen employed by the Corporate Debtor.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by sending email at cirp.bcpl@npvinsolvency.in
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by sending email at cirp.bcpl@npvinsolvency.in
10.	Last date for receipt of expression of interest	01-04-2026
11.	Date of issue of provisional list of prospective resolution applicants	04-04-2026
12.	Last date for submission of objections to provisional list	09-04-2026

13.	Date of issue of final list of prospective resolution applicants	12-04-2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	17-04-2026
15.	Last date for submission of resolution plans	17-05-2026
16.	Process email id to submit Expression of Interest	cirp.bcpl@npvinsolvency.in
17.	Details of the corporate debtor's registration status as MSME.	No information available



**IPE – NPV Insolvency Professionals Private Limited
(Formerly Known as Mantrah Insolvency Professionals Private Limited)**

**Through its director – Mr. Ritesh Prakash Adatiya
Resolution Professional**

**In the Matter of Blu-Smart Charge Private Limited
IBBI Reg. No: IBBI/IPE-0040/IPA-2/2022-23/50021**

Validity of AFA: December 31, 2026

Email for Correspondence - cirp.bcpl@npvinsolvency.in

Date: March 17, 2026

Place: Ahmedabad